

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 921 OF 2019 IN
APPEAL NO. 331 OF 2018 &
IA NO. 1564 OF 2018

Dated : 9th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Solar Energy Corporation of India Limited ... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.
Ms. Poorva Saigal
Ms. Tanya Sareen

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Mr. Mayank Shiv Sagar
Ms. Garima
Ms. Pallavi Sengupta
Mr. Siddhant Kohli

Mr. Nitin Sarvana
Ms. Arunima Singh
Ms. Priyadarshini for R-7

Ms. Aparajita Upadhyay
Ms. Abiha Zaidi for R-9 & R-10

ORDER

List the IA for hearing on **11.07.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/nr

(Justice Manjula Chellur)
Chairperson